

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.582/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Puja Food Products Limited.	
Under Section		14 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

4 MINU ROHILA,  
PRACTISING COMPANY  
SECRETARY

the Petitioner. Minu Rohila  
20/11/2017

**O R D E R**

Ld. Counsel for the petitioner is present.

Heard. Admit.

Petitioner has filed this petition for conversion of public limited to private limited company. Petitioner is directed to comply with the Rules 35 and 68 of the National Company Law Tribunal Rules, 2016 and file affidavit of compliance within 10 days from today.

Petitioner is also directed to issue notice to the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal, Kolkata annexing the copy of the petition for filing

their paragraphwise comments within 30 days and to file affidavit of service within 7 days from today.

List on 10/01/2018 for hearing.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)